

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1187/2004

New Delhi this the 13th day of May, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shhri S.A. Singh, Member (A)

1. Raj Mani s/o Late sh. Ram Charan,
612, Lodhi Road Complex, New Delhi.
2. Tundup Paljor S/o Rinchen Morup
R/o Mul Bakh, Distt. Kargil (JK).
3. Sonam Angchuk S/o Sh Rinchen,
R/o Gangles, Distt. Leh (Ladakh).
4. Phunchok Angchok S/o Sh. Phunchok,
R/o Mul Bakh, Distt. Kargil (JK).
5. Tsering Dorjey S/o Sh Konchok,
R/o Lamayuru, Distt. Leh (Ladakh).
6. Sonam Stanzin S/o Sh. Lobzang Stanzen,
R/o Shargol, Distt. Kargil. (JK).
7. Sonam Stanzin S/o Sh Tsering Forjey
Shaynam, Dist. Leh (Ladakh).

.. Applicants

(By Advocate Shri Yogesh Sharma)

VERSUS

1. Union of India
Through the Secretary (R),
Cabinet Secretariate, 7, Bikaner House,
Shahjahan Road,
New Delhi.
2. The Under Secretary (Pers.I),
Cabinet Secretariate, 7, Bikaner House,
Shahjahan Road,
New Delhi.

.. Respondents

O R D E R (ORA1)

Justice V.S. Aggarwal, Chairman :

MA-986/2004

MA-986/2004 is allowed subject to just exceptions.

Filing of joint application is permitted.

OA-1187/2004

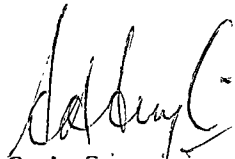
2. The applicants' contention is that this Tribunal
in OA 1107/2000, OA 1223/2000 and 130/2001 has given

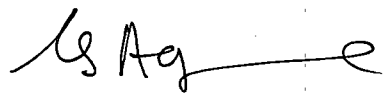
Q Ag

(2)

3. certain relief to similarly situated persons. These applicants are being denied the same. They had submitted a representation on 9.7.2003 but no decision has been taken.

3. Taking stock of the totality of the facts, when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show-cause notice while disposing of the present Original Application. It is directed that respondent no.2 would consider the said representation and pass an appropriate speaking order preferably within four months from the date of receipt of a certified copy of this order and communicate it to the applicant. In case, respondent no.2 is not competent to pass the said order, it would be forwarded to the concerned authority.


(S.A.Singh)
Member (A)


(V.S.Aggarwal)
Chairman

kdr/

fresh ma for correction
error
addt 13/5/2004